

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 92/2022 (WZ)

Comm. Rakesh Verma

--- Applicant

Vs.

M/s VTP LLP & Mohite Associates & Ors. --- Respondents

Reply – Affidavit on behalf of Maharashtra Pollution Control Board  
i.e. Respondent No. 9 & 10 in compliance of Order dated 24/3/2023

I, Pratap Jagtap, Age – 51 Years, Occupation – Service, the Sub-Regional Officer of the Maharashtra Pollution Control Board at Pune-1, having my office at 2<sup>nd</sup> floor, Jog Center, Wakdewadi, Pune – 411 003 do hereby state on solemn affirmation as under –

- 1) I say and submit that Hon'ble NGT vide Order dated 24/3/2023 directed the MPC Board to submit a clear location of the STP by giving a sketch.
- 2) I say and submit that in compliance of the said Order a sketch of the location of the STP is attached and annexed herewith as an **Annexure**

– I.

Solemnly affirmed on this ... 16<sup>th</sup> day of May, 2023 at Pune.

I know the Affiant.

For and on behalf of Maharashtra  
Pollution Control Board

BEFORE ME

ADVOCATE

MANGALA N. WAKHARE  
ADVOCATE & NOTARY  
GOVERNMENT OF INDIA

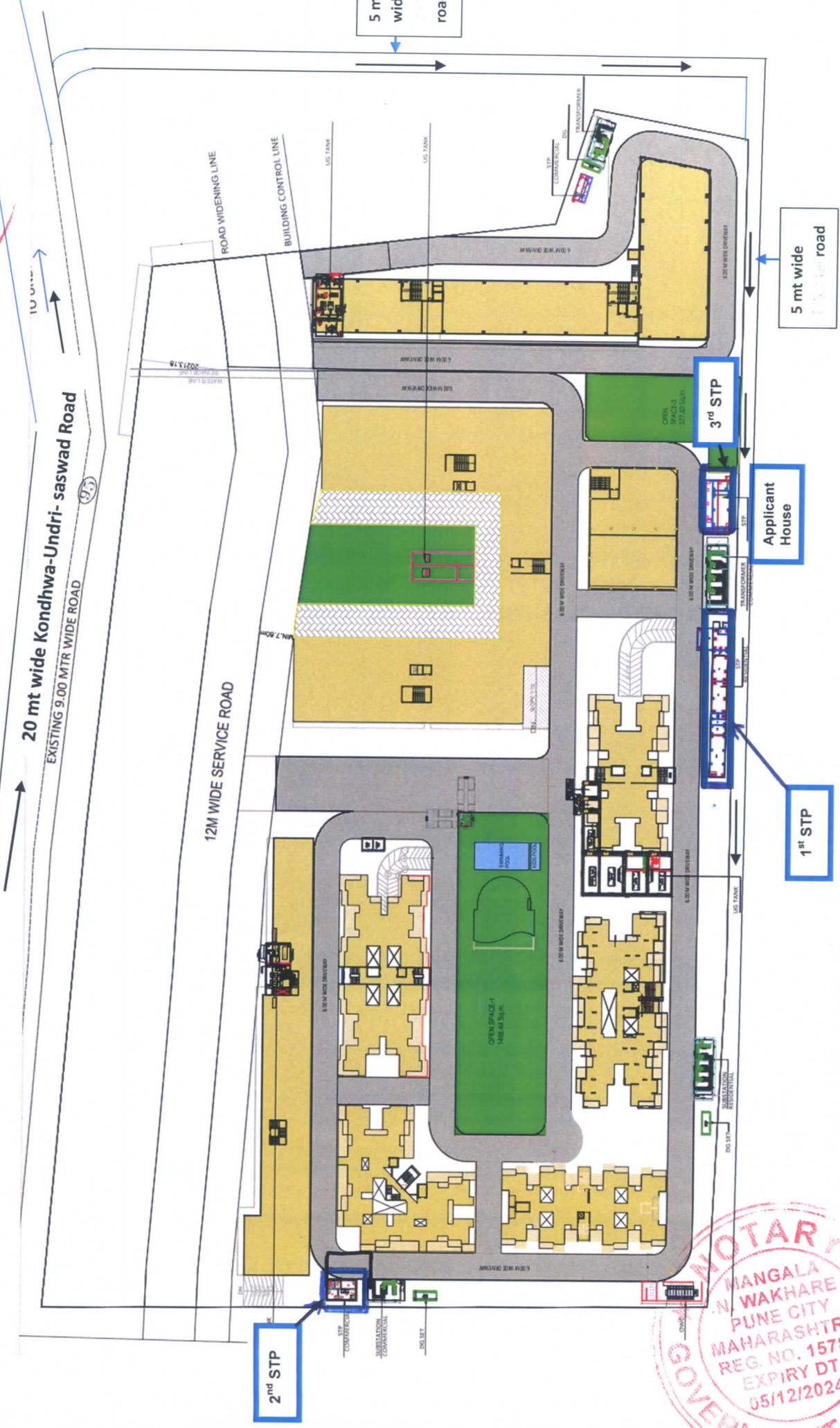
(Pratap Jagtap)

Sub-Regional Officer,  
MPCB Pune-1

16 MAY 2023



STP's Location at M/s. V.T. Perlesha LLP & Mohite Associates (Urban Nest), Undri, Pune, Annexure - I



**NOTAR**  
 MANGALA  
 N. WAKHARE  
 PUNE CITY  
 MAHARASHTRA  
 REG. NO. 15781  
 EXPIRY DT.  
 05/12/2024  
 GOVERNMENT OF INDIA

- 1<sup>st</sup> STP- 250 CMD- In operation
- 2<sup>nd</sup> STP- 50 CMD- In operation
- 3<sup>rd</sup> STP- 135 CMD- not in operation due to less occupancy

OF P...



URBAN NEST  
 URBAN NEST, Pune, M...  
 18.45°N, 73.91°E

Mahasoba  
 महाराष्ट्र

NOT...  
 MAN...  
 N. WAKH...  
 PUNE...  
 MAHARASH...  
 REG. NO. 16781  
 EXPIRY DT 05/11/24